

drawn the attention of local authorities of Government of West Bengal to the unsafe conditions prevailing in certain localities in Asansol coalfield. Government of West Bengal have, declared 25 such area as unsafe, one of which is Raniganj town.

(b) Following this declaration, the Government of West Bengal have enacted the West Bengal restriction on Construction in unsafe areas Act, 1979 for restriction on new construction in areas found unsafe due to operation of mines or other-wise in West Bengal. The act does not visualize evacuation of the area but only prohibits further construction.

(c) Coal extracion under township has been practised in some countries abroad. We have sought services of a specialist from Poland to study the problem and recommend steps to be taken in the matter.

Foreign Collaboration for Manufacture of Phosphates and Allied Products

*502. DR. KRUPASINDHU BHOI : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether some State Government Undertakings have proposed foreign collaboration in the field of manufacture of phosphate and its products even when the technology is available indigenously ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P.C. SETHI) :

(a) No State Government undertaking has proposed foreign collaboration in the filed of manufacture of phosphatic fertilizers.

(b) The question does not arise.

Screening of Indian Films Abroad

*506. SHRI SUBHASH CHANDRA BOSE ALLURI :
SHRI N.E. HORO :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government exercise any control or supervision in the matter of screening of Indian films abroad,

(b) if so, the number of films produced in India which were allowed for screening abroad during 1980-81 ; and

(c) the number of films banned for this purpose and titles of such films ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) :

(a) to (c) The exhibition of Indian films abroad is governed by the laws of the country in which these films are screened. Apart from approval by the National films Development Corporation of film exp-contracts between Indian Exporters and overseas buyers and passing shipping documents under export canalisation on the basis of approved contracts, there is no other control or supervision on export and screening of Indian Films abroad.

2. The Ministry of External Affairs also pruchases documentary/ Features films for non-commercial pulicity through Indian Missions/ posts abroad. The selection of documentary films by the Ministry of External Affairs to be exhibited by their Missions abroad is broadly guided by the consideration to promote better understanding and appreciation of India and its rich heritage and of various developments taking place in

India with a view to focus attention on the progress made in the social, economic, cultural, scientific and technological fields.

3. During the year 1980-81, 1515 Indian feature films were passed for shipment countrywise under export canalisation. During this period, the Ministry of External Affairs purchased 320 prints of 83 documentary films produced by Films Division and 13 feature films for non-commercial publicity through Indian Missions/Posts abroad. No. film (feature or documentary) has been banned by Government for export or screening abroad. However, the Ministry of External Affairs decided not to buy prints of four documentary films entitled, "They Call Me Chamar", "Arrival", "Insult to Civilization" and "quicksand" for exhibition by their missions abroad as they felt that these films would have tended to project India in a derogatory negative and excessively critical light.

Publishing 'History of Freedom Movement' in regional Languages

*507 PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the title "History of the Freedom Movement" by Dr Tara Chand has been brought out by Government of India in English ;

(b) if so, whether it has also been published in any other Indian language ;

(c) if so, the names of the languages in which it has been brought out alongwith the year of publication in each case ;

(d) the dates by which it would be brought out in the remaining Indian languages (recognised in the Eight Schedules) ;

(e) if not, the reasons therefor ; and

(f) how soon the arrangements would be made to bring out the title in each one of the recognised Indian languages ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) and (c). The title has been published in Hindi in two volumes ; the first was published in 1965 and the second in 1969.

(d) to (f). There is no such proposal at present.

मध्य प्रदेश में नये पेट्रोल पम्प

* 509. श्री सत्यनारायण जटिया : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) 1980-81 में मध्य प्रदेश में कितने नये पेट्रोल पम्प स्थापित किए जायेंगे और वे कहा कहाँ होंगे ; और

(ख) अनुसूचित जातियों और अनुसूचित जनजातियों तथा मूलपूर्व सैनिकों के लिये आरक्षण के अधीन मध्य प्रदेश में किन-किन स्थानों पर बनाये जाने वाले पम्पों का आवंटन कर दिया गया है ।

पेट्रोलियम, रसायन और उर्वरक मंत्री

(श्री प्रकाश चन्द्र सेठी) : (क) 1980-81 के दौरान सार्वजनिक क्षेत्र की तेल कंपनियों द्वारा मध्य प्रदेश में 18 नए फुटकर बिक्री केन्द्रों (पेट्रोल/डीजल पम्पों) की स्थापना